## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## Petition No. 407/GT/2020

- Subject : Petition for determination of generation tariff for the period 1.4.2019 to 31.3.2024 and truing-up of generation tariff from 1.4.2014 to 31.3.2019 in respect of 262.5 MW gross capacity sale from 1050 MW Kamalanga Thermal Power Plant of GMR Kamalanga Energy Limited.
- Petitioner : GMR-Kamalanga Energy Limited
- Respondents : GRIDCO Limited & 4 Ors.

Date of Hearing : 6.2.2024

- Coram : Shri Jishnu Barua, Barua Shri Arun Goyal, Member Shri Pravas Kumar Singh, Member
- Parties present : Shri Venkatesh, Advocate, GMRKEL Shri Ashutosh Srivastava, Advocate, GMRKEL Shri Nihal Bhardwaj, Advocate, GMRKEL Shri Kartikay Trivedi, Advocate, GMRKEL Shri Anand Shrivastava, Advocate, TPSODL Ms. Priya Goyal, Advocate, TPSODL Shri RK Mehta, Advocate, GRIDCO Ms. Himanshi Andley, Advocate, GRIDCO

## **Record of Proceedings**

Since the order in the Petition (reserved on 9.11.2022) could not be issued prior to one Member of the Commission, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

2. The learned counsel for the Petitioner and the learned counsel for the Respondents submitted that since pleadings and arguments have been completed, the Commission may reserve its order in the petition.

3. Based on the consent of the parties, the Commission reserved its order in the matter.

## By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)